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संस्कृत में समावारौं का प्रसारण

285. श्री ओइम प्रकाश त्यागी : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार आकाणवाणी से संस्कृत भाषा में भी समाचार प्रसारित करने का विचार रखती है; और

(ख) यदि हां, तो उस प्रसारण का समय और अवधि क्या होगी ?

[Broadcasting of news in Sanskrit

285.. SHRI O. P. TYAGI: Will the Minister of INFORMATION AND

BROADCASTING be pleased to state :

(a) whether there ts any proposal under Government's consideration to broadcast news in Sanskrit language also from the AU India Radio; and

(b) if so, what will be the time and duration of its broadcast?]

सूचना ओर प्रसारण मंत्रालय में उपमंत्री (श्री धर्मबीर सिंह) : (क) और (ख) संस्कृत में प्रति दिन/ 21 मिनट का एक समाचार बुलेटिन चाल करने की संभावना विचाराधीन है ।

ttTHE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) and (b) The

feasibility of introducing a daily 2i minute news bulletin in Sanskrit is under consideration.]

Communal Riots

286. SHRI GUNANAND THAKUR: SHRI THILLAI VILLA-LAN: DR. BHAI MAHAVIR: SHRI JAGDISH PRASAD MATHUR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of communal riots that took place in the country during ihis year, and

[†][] English translation.

(b) what measure Government have taken to check communal riots in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) According to the information available with the Central Government, there have been 194 incidents of communal violence upto the end of September this year. These incidents may or may not amount to 'riots' as defined in the Indian Penal Code.

(b) Attention is invited to reply given to Starred Question No. 259 dated 2-8-1973.

Arrest of Foreigners for Smuggling

287. SHRI M. B., SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of foreigners arrested in the country during the last one year on charge of smuggling;

(b) the value of goods seized from their possession; and

(c) the action taken by Government against them?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) The Gov ernments of Himachal Pradesh/Kerala/ Nagaland/Manipur and Union Terri tories of A&N Islands/Dadra & Nagar Haveli/Lakshadeep/Arunachal Pradesh/Pondicherry/Chandigarh and Mizoram have reported that no foreigner was arrested on the charges of smuggling during the l'ast one year. However, 5 foreigners in Maharashtra, 1 in Karnataka and 68 in Delhi were arrested during this period. Information from the remaining State Governments/Union Territory is still awaited and will be laid on the Table of the Rajya Sabha on receipt.

(b) Information is being collected and will be laid on the Table of the House on its receipt. (c) Appropriate legal action was taken in all the cases, mentioned in (a) above.

Maithili Programme from AIR

288.. SHRI GUN ANAND THAKUR:* Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether there is any scheme for broadcasting Maithili programme from A.rR $\$ and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): Ca) and (b) All India Radio, Patna, within whose service area the Maithili speaking population primarily falls, already broadcasts regular programmes in Maithili of a total duiation of 70 minutes a week. This is extended by 30 minutes in the last week of the month. Besides, Maithili also figures in the daily rural programme from this Station. Ranchi Station of AIR also broadcasts music items in Maithili. Expenditure on Central Government Employees' Consumer Co-operative Store, New Delhi

289. SHRI SASANKASEKHAR SANYAL: SHRI SAL1L KUMAR GANGULY: Will the PRIME MINISTER be pleased to state: The details of receipts and expenditure in respect of the Central Government Employees' Consumer

Co-operative Store, New Delhi, for the years 1969-1970 to 1972-73?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): A statement showing details of receipts and expenditure in respect of Central Government Employees' Consumer Co-operative Society Ltd., New Delhi, for the years 1969-70 to 1971-72 is attached. The accounts for the year 1972-73 have not yet been finalised and therefore, details for that year are not available.

Statemer	ıt
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Receipts and expenditure of the Central Government employees Consumer Cooperative Society Ltd., New Delhi for the years 1969-70 to 1971-72

Item					R	1969—70 s.inlakhs	1970—71 Rs.inlakhs	1971—72 Rs.inlakhs (Provisional)
Opening Stock				: .		16 7	13+15	
Purchases	·	•	·	• •	•	68 · 8 ÷	96-34	98.87
				TOTAL		85.31	109.79	112.62
Sales				• •		77.12	110-10	06.38
Closing Stock.	•	•			•	13-45	13.75	18.16
		•		TOTAL		90.57	123-85	124.54
Gross Profit Receipts				TOTAL	•	5.26	14.06	11.92
Govt. Subsidy						0.86	1-06	1.15
Gross Profit .						5.26	14.06	11.92
Misc. Receipts	•	•	•			1.76	0.84	0.69
				TOTAL		7.88	15.96	13-76
Expenditure: (i) Superior Stat	ff.					0.86	-06	1.15
(ii) Subordinate					•	4.32		
(iii) Depreciation						0.4		
(iv) Provision for Reserve Fund							6.53	0.22
(v) Other Expenditure			• •		3.89	4.53	4-91	
				TOTAL		9.51	11-15	11-80
Net Loss						1.63		
Net Profit	•	•	•	· ·	•		4.81	1.96